

(b) Review by Government on the working of the Council.

[Placed in Library. See No. LT-6033/88 for (a) and (b)].

(ii) (a) Annual Report of the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1986-87.

(b) Review by Government on the working of the Centre.

(c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

{Placed in Library. See No. LT-5945/88 for (a) to (J)].

(iii) (a) Annual Report and Audited Accounts of the Pharmacy Council of India, New Delhi, for the year 1986-87.

(b) Review by Government on the working of the Council.

(c) Statement giving reasons for, the delay in laying the paper "mentioned at (a) above.

[Placed in Library. See No. LT-5944/88 for (a) to (c)].

(iv) (a) Annual Report of the Regional Centre for Cancer Research and Treatment Society, Cuttack, for the year 1986-87.

(b) Review by Government on the working of the Society.

(c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT-5947/88 for (a), to (c)].

I. Accounts (1986-87) of the Visakhapatnam Port Trust and related papers.

II. Report and Accounts (1986-87) of the Bombay Dock ; Labour Board and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF 'SURFACE TRANSPORT (SHRI P. NAMGYAL): Madam, I beg to on tee Table— 335 Its—11

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—

(i) Annual Accounts of the Visakhapatnam Port Trust for the year 1986-87 and the Audit Report thereon.

(ii) Review by Government on the Annual Accounts of the Port Trust.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned all (I) i) above.

[Placed in Library. See No. LT-6069/88 for (1) and (2)].

II. A copy each (in English and Hindi) of the following papers:—

(i) Thirty-sixth Annual Report and Accounts of the Bombay Dock Labour Board for the year 1986-87, together with the Audit Report on the Accounts.

(ii) Review by Government on the working" of the Dock Labour Board.

(iii) Statement giving reasons for the delay in laying the paper mentioned at (i) above.

[Placed in Library. See No. LT-5876/88 for (i) to (iii)].

MESSAGES FROM THE LOK SABHA

The Finance Bill, 1988

II. The Customs (Amendment) Bill, 1988

III. The Customs and Central Excise Laws (Amendment) Bill, 1988

IV.. The Appropriation (No. 3) Bill, 1988

SECRETARY GENERAL: Madam I have to import to the House the